



Government of Jammu and Kashmir  
Labour & Employment Department  
Civil Secretariat, Jammu

Notification  
Jammu, the 23<sup>rd</sup> February, 2017

**SRO 73-** In exercise of the powers conferred by clause (b) of sub-section (1) of section 5 of the Minimum Wages Act, 1948 (Act No. XI of 1948), the Government of Jammu and Kashmir hereby proposes to revise the minimum rates of wages in respect of the scheduled employments as per details given in annexure to this notification.

The proposed revision is hereby notified for information of the persons likely to be affected thereby and if any person has any objection/suggestion to the proposal, the same shall be received by the Government in the Labour and Employment Department within two months from the date of issuance of this notification, after which the proposed revision shall be taken into consideration by the Government.

By order of the Government of Jammu and Kashmir.

Sd/-  
(Gazzanfer Hussain)  
Commissioner/Secretary to the Government

No.L&E/Lab/88/2000

Dated 23. 02. 2017

Copy to the:-

- 1) Secretary to Government of India, Ministry of Labour and Employment, Shram Shakti Bhawan, New Delhi-110001.
- 2) Principal Secretary to the Chief Minister.
- 3) Principal Secretary to the Governor J&K.
- 4) All Administrative Secretaries.
- 5) Divisional Commissioner, Jammu/Kashmir.
- 6) Secretary, Legislative Assembly/Council.
- 7) All Heads of Departments.
- 8) Director Information, J&K, Jammu with the request to publish the notification in leading english dailies one each from Jammu/Kashmir.



- 9) All Deputy Commissioners.
- 10) General Manager, Government Press, Jammu for publication of the notification in the next issue of the Government Gazette.
- 11) Special Assistant/OSD to the Minister for Finance and Labour & Employment.
- 12) Special Assistant to the Minister of State, Labour and Employment Department.
- 13) PA to Commissioner/Secretary to the Government, Labour and Employment Department.
- 14) SRO file (w.2.s.c).
- 15) I/c Website, Labour & Employment Department.
- 16) Stock file.

(Ashok Kumar)KAS 23/02/17  
Deputy Secretary to the Government

